

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5697
ANSWERED ON:28.04.2015
SUGAR EXPORT FROM KARNATAKA
Yeddyurappa Shri B. S.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Union Government has given permission to Karnataka to export sugar;
- (b) if so, the details thereof;
- (c) the estimated quantum and value of sugar stocks piled up in the sugar factories in Karnataka; and
- (d) the action taken to clear the huge stocks and to allow export of more sugar from Karnataka?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

- (a) & (b): Exports of sugar is free subject to prior registration of quantity with Directorate General of Foreign Trade (DGFT). As such, no permission is required from the Union Government to export sugar.
- (c): As per on-line data furnished by the sugar mills and the average of prevailing ex-mill prices of white and raw sugar in the state of Karnataka, the quantum of white and raw sugar stocks held with the sugar mills at the end of March, 2015, were about 30.75 Lakh MT for an estimated value of Rs. 6688.61 crores and 0.44 Lakh MT for estimated value of Rs. 86.04 crores respectively.
- (d): The Government has abolished the release mechanism on sale of sugar either in domestic market or to export to other countries. As such, sugar mills of the country including those of Karnataka state are now free to clear their stocks as per their will. However, in order to facilitate export of raw sugar, the Central Government extended the incentive scheme for Marketing and Promotion Services of Raw Sugar Production to provide incentive @ Rs. 4000/- per MT on export of raw sugar upto 14 Lakh MT for the current sugar season 2014-15 (October- September).